

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-314
IB-2068/ND/2019

IN THE MATTER OF:

Century Road Transport Pvt Ltd
Vs
Tyson Retail Services Pvt Ltd

....Applicant

....Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 11.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Ashwani, Adv. Peeha, Adv. Puneet
For the Respondent :

ORDER

None appeared on behalf of Corporate Debtor. Reserved for Orders.


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(K.K. VOHRA)
MEMBER (T)

(Rakhi)


-Sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)